

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

6. C.A.(CAA) 1219/MB/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2021**

NAME OF THE PARTIES: - Cherry Cosmetics Pvt Ltd

Section: 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual hearing (VC).

None appeared for the Applicant Companies. List the matter for hearing on **04.02.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 18th day of January, 2021

Aah